

yet released finally any new strains for distribution. Thirteen new high-yielding selections have however, undergone their final stages of trial and will be tried in the state next year.

(c) No improved variety has yet been evolved at the Institute. Some Chinese varieties which have been tested and found to do well have been sent out to 10 rice-growing states for trial in 22 centres under a coordinated scheme for assessing their relative suitability to the different tracts.

(d) During the previous year, a few of these Chinese varieties were tried on a small scale in the States of Bihar (Damodar Valley Corporation, Hazaribagh) and Madhya Pradesh and have been reported to do well. More information on the performance of these and other Chinese varieties will be available after this year's co-ordinated trial.

#### FISH INDUSTRY IN CHILKA LAKE

**631. Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any subsidy is given to the Government of Orissa for development of deep-sea fish industry in the Chilka Lake and the estuary of the river Mahanadi;

(b) if the answer to part (a) above be in the affirmative, the amount of total subsidy given by the Centre so far;

(c) whether any quantity of live fish is exported from Orissa to other States in India; and

(d) if so, the quantity of fish exported during each of the last three years (1949, 1950 and 1951)?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) No.

(b) Does not arise.

(c) Yes.

(d) The information is not available. It will be placed on the Table of the House when received from the State Government.

#### SCHEDULED CASTE EMPLOYEES

**631-A. Shri P. N. Rajabhoj:** Will the Minister of Railways be pleased to state:

(a) the number of Committees or Commissions appointed for recruiting staff for the railways since 26th January, 1950;

(b) the appointments made by each authority separately for each grade since 26th January, 1950;

(c) the percentage of Scheduled Caste candidates appointed to each category;

(d) what instructions have been issued to these Committees or Commissions to select the prescribed percentage of Scheduled Caste candidates;

(e) if not, what action Government propose to take in the matter;

(f) whether any Scheduled Caste members have been appointed to these Committees and Commissions; and

(g) if not, why not?

**The Minister of Railways and Transport (Shri L. B. Shastri):** Necessary information is being collected from Railway Administrations and will be placed on the Table of the House

#### DEEP-SEA FISHING

**632. Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state the names of Indian sea-coasts where deep-sea fishing is carried on?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** Deep-Sea Fishing is carried on on the coasts of (i) Saurashtra, (ii) Bombay, (iii) Orissa, and (iv) West Bengal.

#### MOLASSES

**633. Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the results of the research in molasses; and

(b) whether any suitable substitute of fertiliser or methylated spirit or petrol has been found out from molasses?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 15.]

(b) (i) Fertiliser: Molasses itself can be used directly or after biological treatment as a manure.

(ii) Methylated Spirit: This is mostly made from molasses.

(iii) Petrol: Power alcohol made from molasses can be used as a substitute for petrol as such or in admixture with petrol in 20:80 ratio.